

FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTO-PADHYAYA): (a) Yes.

(b) A C.G.H.S. Dispensary is functioning in Nangal Rai (Block 'D' of Janakpuri) since 1st December, 1970. The Delhi Administration is also running the following dispensaries/hospital in/near Janakpuri colony:—

1. Dispensary at Nangal Rai.
2. Dispensary at Village Hastals.
3. 54 bedded hospital at Hari-nagar.

Besides, a Mobile Dispensary of the Municipal Corporation of Delhi attends this colony twice a week.

(c) The present 54 bedded hospital at Harinagar is proposed to be raised to 500 bedded hospital in the course of 5th Five Year Plan.

The Directorate General of Health Services, New Delhi, is constantly reviewing the position with regard to the coverage of new areas under the C.G.H.S. The uncovered Blocks of Janakpuri will be covered under the scheme as soon as requisite resources are available.

Promotion of Diploma-Holders in C.P.W.D.

3750. SHRI S. D. SOMASUNDRAM: Will the Minister of WORKS AND HOUSING be pleased to state:—

(a) whether in the C.P.W.D. the Diploma-Holders are promoted as Assistant Engineers rejecting Degree holders with 10 years of service as Junior Engineer as per recent judgement of the Delhi High Court;

(b) whether this judgement has not been implemented in the case of Assistant Engineers recruited direct and promoted as Executive Engineers in contravention of the Delhi High Court judgement against whom the case was filed in the High Court; and

(c) if so, the reasons for step motherly treatment meted to poorly paid Graduate Junior Engineers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTO-PADHYAYA): (a) The Delhi High Court has held in the writ petition filed by Shri M. Ramaya and a few other Assistant Engineers in the C.P.W.D. that the quotas for direct recruitment and promotion in the grade of Assistant Engineer have not been properly determined. The promotions of Junior Engineers to the grade of Assistant Engineer, are, therefore to be made on the basis of a common seniority list of Graduate and non-Graduate Junior Engineers. As a substantial number of Diploma-holder Junior Engineers are senior to the Graduate Junior Engineers in the common seniority list, bulk of the posts of Assistant Engineers have gone to the Diploma-holder Junior Engineers.

(b) The judgement of the Delhi High Court is being implemented even in the matter of promotion of Assistant Engineers to the grade of Executive Engineers. For this purpose the seniority list of Assistant Engineers is now being revised in accordance with the decision of the Delhi High Court in consultation with the Department of Personnel and the Ministry of Law and Justice. All the promotions of Assistant Engineers to the grade of Executive Engineers made from the panel prepared during the pendency of the writ petition, will be reviewed and a fresh panel of Assistant Engineers fit for promotion to the grade of Executive Engineers will be prepared after the revised seniority has been finalised and circulated.

(c) Does not arise.